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Title: Issue regarding implementation of National Food Security Act in Tamil Nadu.

SHRI C. GOPALAKRISHNAN (NILGIRIS): Thank you, Deputy-Speaker, Sir.

The Universal Public Distribution System implemented by the Tamil Nadu Government to address the issue of food security for all has won high praise from several domestic and international institutions. Hon. Chief Minister, *Puratchi Thalaivi Amma*, had raised a number of concerns about the implementation of the National Food Security Act and made key suggestions to safeguard food security.

The Government of India should provide a legally-binding assurance on the issue price of food grains for the additional assured quantity provided for States at Rs. 3. The guarantee of supply of subsidized food grains with an assured level of subsidy from the Government of India under schedule I of the Act should be extended from the present years

As you aware that the recent Tamil Nadu flood has destroyed many lives and livestock in Tamil Nadu. About 30,20,000 people have been affected.

HON. DEPUTY SPEAKER: No, you should not repeat the same thing as many Members have already spoken about it. You tell what is needed and that is enough.

SHRI C. GOPALAKRISHNAN: Okay, thank you, Sir.